DIRECT APPROACH TO WORLD BANK BY PVT. SECTOR

2598. SHRI RAJENDRA PRASAD MODY : Will the Minister of FINANCE be pleased to slate :

(a) whether private sector can directly approach to World Bank for loan for setting up engineering technical educational nstitutions in the States;

(b) If so, the details thereof ;

(c) if not, what are the formalities the private sector has to follow in this regard; and

(d) whether there is any scheme under which Government assistance is avail able for the large outlay required for setting up of such facilities ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) No Sir. World Bank does not provide any loan to private sector directly for setting up of Engineering|Technical Educational Institutions in India. (b) and (c) Does not arise. (d) No Sir. There is no such scheme.

PRIVATE LOOKER SERVICE IN DELHI

2599, SHRIMATI KAMLA SINHA : Will the Minister of FINANCE be pleased fo state :

(a) whether it is a fact that private locker service are being provided in Delhi, though this is a service normally provided by Banks; and

(b) if so, whether Government have any policy to supervise control the ope-

rations of these private lockers to safo-.euard tha interest of the public ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLLMENTARV AFFAIRS (DR. ABRAR AHMED) ; (a) and (b) It is understood that some private locker services are being provided in Delhi.

Since the activities of the private parties setting up safe deposit lockers do not come within the purview of the provisions of Reserve Bank of India Act, 1934 and the Banking Regulation Act, 1949, there is no proposal under consideration of Reserve Bank of India to supervise control operations of avail these services.

BANK BRANCHES IN DELHI INCURRING LOSSES

2600. DR. SANJAYA SINH : *Will* ;he Minister of FINANCE be pleased to stale :

(a) whether Government are aware that a large number of Branches of Nationalised Banks in Delhi are incurring huge losses and if so, what are the details in respect of each Branch; and

(b) what steps are proposed to be taken to remedy the situation 7

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) As per information furnished by tho 19 nationalised banks, some of their branches in Delhi are incurring losses. It may not be in public interest to disclose the losses incurred by each branch. However, bankwise details of such branches are given below ;—